

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5626
ANSWERED ON:28.04.2015
INCLUSION UNDER SRE SCHEME
Raghavan Shri M. K.;Teli Shri Rameswar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Kerala and Assam have requested the Government to include the three districts of Kerala namely Wayanad, Malappuram and Palakkad under the Security Related Expenditure (SRE) Scheme and declare Dibrugarh and Tinsukia of Assam as LWE affected and include under the said scheme;

(b) if so, the details thereof and the response of the Government thereto;

(c) whether the Special Infrastructure Scheme meant to meet the infrastructural and weaponry needs of the security forces, the Scheme for Construction/ Strengthening of Fortified Police Stations and the fund for setting up Counter Insurgency and Anti-Terrorism Schools (CIAT) is also under consideration for the State of Kerala; and

(d) if so, the details and status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): At present, 106 districts in the 10 Left Wing Extremism (LWE) affected States viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh and West Bengal are covered under the Security Related Expenditure (SRE) Scheme for the purpose of reimbursement of expenditure incurred by the State Governments on counter-LWE operations. Proposals are received from the State Governments from time to time for inclusion of more districts under the SRE Scheme. No district of Kerala and Assam are presently included under the SRE Scheme for LWE affected States. The inclusion/exclusion of districts under the SRE Scheme are based on their violence profile and is a continuous process.

(c) to (d): In order to supplement the efforts of the State Governments in dealing with the problem of LWE, the Government of India has been providing assistance for capacity building of the States through the Special Infrastructure Scheme, Scheme for Construction/ Strengthening of Fortified Police Stations and by allocating funds for setting up of Counter Insurgency and Anti-Terrorist (CIAT) Schools apart from the funds released under the SRE Scheme. However, as a policy decision starting from the year 2015-16, it has been left to the States to continue with the Special Infrastructure Scheme and the CIAT Schools out of their increased resources in consequence of the recommendations of the 14th Finance Commission. The State of Kerala is not covered under the existing Scheme for Construction/ Strengthening of the Fortified Police Stations.